

bills of exchange from one place to another, thereby causing loss of revenue to your Department. You have not made any provision to check the leakage so that your Department may get more revenue. I hope that the hon. Minister would give a thought to it to get the leakage plugged so that the Department may get more revenue.

There are several big villages which do not have Post Offices. Post Offices in almost all the Panchayat Headquarters have been opened but there are villages under a Panchayat which have a population of more than 2 to 3 thousand. As per your rules, you open a Post Office for a population of 2,000. There is, therefore, need to open Post Offices in big villages under a Panchayat besides the Post Office at the Headquarters. I hope you would give attention to it and provide better services to the people by regulating postal services. You should take such steps as may increase the efficiency of the postal services. To my mind, the reputation of the postal service in India has been deteriorating day by day. This is because of lack of monitoring due to which people indulge in bungling and take undue advantage of it. We should endeavour to restore the same efficiency in the postal services which was there in the past. The Postal Department is the biggest public utility organisation in the country and it should be streamlined so that it may serve the nation in a better way.

With these words, I support the Bill.

SHRI KAMMODILAL JATAV (Morena): Mr. Chairman, Sir, I support the Indian Post Office (Amendment) Bill, presented by the hon. Minister of Communications.

Shri Vyas has already spoken a lot on the amending Bill. He is a good orator and there is not much left to say about it. I want to give two or three suggestions. The Postmen used to get uniforms in the past but at present they do not get any uniforms. Therefore, I suggest that the employees who deliver letters should at least be given uniforms so that one can know that they are the employees of the Post Office.

Secondly, I have seen that the Post Offices situated in the rural areas are housed in rented buildings and the owners

of those buildings try to get them vacated after one or two years. I suggest that the hon. Minister of Communications should get the Post Offices housed in their own buildings.

I also request that the letters should reach the people in time. This is my suggestion.

With these words, I support this Bill.

[English]

MR. CHAIRMAN: Now we will go to the 'Private Members' Business. Shri Piyus Tiraky.

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Twenty-Fifth Report

[English]

SHRI PIYUS TIRAKY (Alipurduara): Sir, I beg to move:

"That this House do agree with the Twenty-fifth Report of the Committee on 'Private Members' Bills and Resolutions presented to the House on the 12th November 1986."

MR. CHAIRMAN: The question is: "That this House do agree with the Twenty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 12th November, 1986."

The motion was adopted

15.31 hrs.

RESOLUTION RE-GROWTH OF RURAL ECONOMY—CONTD.

[English]

MR. CHAIRMAN: The House will now take up further discussion of the